

OFFICE OF THE
MANIPUR STATE LEGAL SERVICES AUTHORITY
(ADR building, Lamphel Court Complex, Lamphelpat, Imphal - 795004)

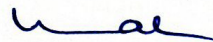
CORRIGENDUM

Imphal, the 5th June, 2025

No. 6/72/2023-MASLSA(Pt.ii)/ 13 In continuation of the Advertisement No. 6/72/2023-MASLSA(Pt.ii)/12 dated 20th May, 2025 issued by this office for the recruitment of various posts under the Legal Aid Defense Counsel System (LADCS) in the judicial districts of Ukhrul, Senapati, Churachandpur, Chandel & Tamenglong, the following additions/modifications are hereby notified:

1. **Additional Examination Centre:** In addition to the five examination centres already notified at the district headquarters of Ukhrul, Senapati, Churachandpur, Chandel, and Tamenglong, an additional examination centre shall also be set up at Imphal for the convenience of the candidates.
2. **Alternative Application Submission Venue:** Candidates who are unable to submit their duly filled application forms to the respective office of the District Legal Services Authority may alternatively submit their application forms at the office of the Manipur State Legal Services Authority (MASLSA), ADR Building, Lamphel Court Complex, Lamphelpat, Imphal within the prescribed timeline.
3. **Last date for submission of application forms:** The last date for submission of application form is extended till 17th June, 2025.

All other terms and conditions as mentioned in the original advertisement shall remain unchanged.



(Alek Muivah)

Member Secretary

Manipur State Legal Services Authority

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur -cum- Patron-in-Chief, MASLSA ...for His Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur & Executive Chairman, MASLSA ...for His Lordship's kind information.
3. The Chairperson/ Secretary, All District Legal Services Authorities ... for information.
4. The President, All Manipur Bar Association (AMBA)
5. The President, High Court Bar Association of Manipur
6. The Secretary, All District Bar Associations, Manipur
7. The System Analyst, High Court of Manipur ...with a request to upload the same in the official website of High Court of Manipur.
8. Notice Board/ File.

} for circulation to the
Members of the Bar